

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 21-03-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.242 of 2017 (SZ)	Mr.Chigurupati Ramalingeswara Rao Vijayavada, Hyderabad Vs The Oil and Natural Gas Corporation Ltd., Rep.,by its Chairman – cum – Managing Director, Vasant Kunj and 2 others	M/s.K.R.Krishnan Counsel for Applicant M/s. King & Patridge for R1 M/s. Arun C Mohan for R2 M/s.H.Yasmeen Ali for R3	For Reply of R1 , R3
2	Application No. 246 of 2017 (SZ)	S.Naseera, Krishnagiri. Vs The Member Secretary, State Level Environment Impact Assessment Authority, Saidapet, Chennai and another	M/s. K.R.Krishnan Counsel for Applicant M/s. G.M.Syed Nurullah Sheriff for R1 M/s.E.Manoharan for R2	For Reply of R1,R2

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.181 of 2017(SZ)	P.Dhanapal, Kodaikanal, Dindugal District Vs State of Tamil Nadu Rep.,by its Secretary to Government, Environment and Forests Department, Secretariat, Chennai and 6 others	M/s. M.Kamalanathan Counsel for Applicant M/s. M.K.Subramanian for R1,R2,R4,R5 M/s. H.Yasmeen Ali for R3	MoA & Reply of R1,R2,R4 & R5 For Reply of R3
2	Application No.241 of 2017(SZ)	Mahendran P, Kaatakuppam Chennai and 2 others Vs The Union of India	M/s. T.K. Ramkumar Counsel for Applicant M/s. Sumathi for R1 M/s E. Manoharan	For Reply of R2, R3

		Rep.,by its Secretary MoEF and CC, New Delhi and 2 others	for R2 & R3	
3	Appeal No.141 of 2013(SZ)	M. Jeeva Vs UOI, MoEF, New Delhi and Others	M/s. T. Mohan A. Yogeshwaran Counsel for Appellant M/s.M.R.Gokul Krishnan for R1 M/s. Rita Chandrasekar for R2 & R3 M/s.Vinod Kumar, Chitra Narayan, for R4	Stayed by Apex Court

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Registrar